

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 20.02.2024

Appeal No. 778 of 2023

SMC Capitals Ltd.

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Kushal Shah, CA with Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates for the Appellant.

Mr. Ratan Singh, Advocate i/b Agama Law Associates for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April 26, 2024.

20.02.2024
PTM

Ms. Meera Swarup
Technical Member